

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 1557 & 1554 OF 2019 IN**  
**DFR NO. 2260 OF 2019**

**Dated : 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Himachal Sorang Power Pvt. Limited** ..... **Appellant(s)**  
**Versus**  
**Powergrid Corporation of India Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Mridal Chakravarty  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh  
Mr. Tushar Srivastava

**ORDER**

Issue notice to Respondents on IA Nos. 1557 & 1554 of 2019 as well as on the main Appeal, returnable on 24.10.2019. Dasti, in addition, is permitted.

List the matter on **24.10.2019**.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**